

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA**

REGIONAL BENCH – COURT NO.2

Excise Appeal No. 732 of 2011

(Arising out of Order-In-Appeal No. 30/RAN/2011 dated 13/05/2011 passed by Commissioner (Appeals), Central Excise & Service Tax, Ranchi.)

Vikram Bole (Director), M/s Katras Ceramics & Refractories Pvt. Ltd.

(At Tilatand, P. O. Chandore (via-Sijua), Dhanbad, Jharkhand)

Appellant

VERSUS

Commissioner of Central Excise & Service Tax, Ranchi

(605, Mahabir Tower, Main Road, Ranchi-834001)

Respondent

APPEARANCE :

Mr. Arunjyoti Roy Chowdhury, Director for the Appellant

Mr. S. Mukhopadhyay, Authorized Representative for the Respondent

CORAM:

HON'BLE MR. R. MURALIDHAR, MEMBER (JUDICIAL)

HON'BLE MR. K. ANPAZHAKAN, MEMBER (TECHNICAL)

FINAL ORDER NO.77620/2023

Date of Hearing : 11 December 2023

Date of Decision : 11 December 2023

PER R. MURALIDHAR:

A letter has been submitted by the Director of the Company stating that previous Director of the company died on 05/12/2019. He has also enclosed the Death Certificate of the Director. Accordingly, the Appeal is dismissed as abated.

(Dictated and pronounced in the open court.)

**Sd/-
(R. Muralidhar)
Member (Judicial)**

**Sd/-
(K. Anpazhakan)
Member (Technical)**

Pooja